

F.No.06/CESTAT/2014-15 CR
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 16.2.2016

CORRIGENDUM

In partial modification of the monthly statement for the month of December 2015 as on 01.01. 2016 , the following may be taken on record-

- (i) the leave availed by Hon'ble Member (Judicial) Mrs. Archana Wadhwa may be read as 31 days instead of 29 days.
- (ii) the leave availed by Hon'ble Member (Judicial) Shri P.K. Choudhary may be read as 2 days instead of 4 days.


(Sunil Kumar)
Technical Officer.

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please
- 2.All Hon'ble Members, CESTAT including Regional Benchs for information please.
- 3.P.S. to CDR, CESTAT, New Delhi.
- 4.The Commissioner (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
- 7.Computer Section for uploading on website.